

Supply of sub standard items to consumers by Super Bazar

*227. MAULANA OBAIDULLAH KHAN AZMI: Will the PRIME MINISTER be pleased to state:

(a) whether Government are aware that due to collusion between certain officers of the Super Bazar and the suppliers of various items, sub standard items are supplied to the Super Bazar;

(b) whether any investigation has been made into the affairs;

(c) if so, the details thereof and the results achieved; and

(d) the steps taken to stop the malpractice?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) to (c) During the last two years two complaints were received about supply of sub-standard items in Super Bazar.

Complaints pertained to supply of sub-standard quality of Handloom Dusters by M/s. New Central Handloom Cooperative Society. The goods in question were returned to the supplier and further purchases from the supplier have been discontinued. The Manager Incharge was shifted from Handloom Department. His explanation is under examination.

The other case pertains to supply of sub-standard Capsule B-Complex Forte by M/s. Brown Pharmaceuticals Ltd. In this case also the goods in stocks were returned to the supplier and further purchases have been discontinued. The vigilance Department of Super Bazar conducted enquiry and the report is under examination.

(d) Super Bazar is dealing in large number of merchandise. There is a prescribed procedure for purchase

and checking of goods ordered. Whenever a complaint regarding quality comes to notice, necessary action is initiated.

Delhi fair price shops without essential commodities

*228. DR. MURLI MANOHAR JOSHI:

SHRI TRILOKI NATH CHATURVEDI:

Will the PRIME MINISTER be pleased to state:

(a) the number of Fair Price Shops in Delhi where essential commodities were not available during each of the last six months and the reasons thereof; and

(b) the steps being taken to improve the situation?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) and (b) The specified food articles were available at all Fair Price Shops during each of the last six months except the following fair price shops:-

F.P.S. No.	Period	Non-availability of commodity
3246	January-June, 1992	Rice
3246	April-June 1992	Wheat
4799	April-June, 1992	Rice
4799	May-June, 1992	Wheat
3101	April, 1992	Wheat & Rice

FPS Holder Nos. 3246 and 4799 failed to deposit the Demand Draft for supply of commodities mentioned above on the ground that the fair price shops being located in rural area,

there was no demand for the commodity from the consumers. FPS No. 3101 did not remit the Demand Draft for the commodities mentioned on account of the demise of the father of the FPS holder.

Regular monitoring of supply and availability of PDS items through fair price shops is done by the UT Administration at various levels in consultation with the agencies involved. The Delhi State Civil Supplies Corporation is entrusted with the task of transporting the PDS items from the godowns of Food Corporation of India (FCI) at the door-steps of the fair price shops. Appropriate remedial/corrective action is taken by the UT Administration whenever there is some problem of transportation or labour, to ensure supply of PDS items to the fair price shops.

Allocation for Production of Uranium

*229. SHRI MURLIDHAR CHANDRAKANT BHANDARE:

SHRI RAJUBHAI A.

PARMAR:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that an amount of Rs. 250 crores has been allocated for production of uranium during the 8th Five Year Plan, as against the estimated requirement of about Rs. 500 crores; and

(b) if so, what would be its impact on the Nuclear Plan programmes and projects, contemplated under the 8th Plan?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI P. R. KUMARAMANGALAM): (a) The VIIIth Plan outlay of about Rs. 775 crores was proposed for Continuing and New

Schemes of Uranium Corporation of India Limited (UCIL), which is a Public Sector Unit under the Department of Atomic Energy. The VIIIth Plan allocation has not yet been finalised.

(b) The production from the presently operating mines combined with what would be available from the projects under execution as well as those contemplated during the VIIIth Plan would ensure adequate uranium availability for the planned nuclear power programme of the next ten years. In addition, concerted efforts are continuing for exploration and identification of new sources of uranium for economic recovery.

[*230. Transferred to the 3rd August, 1992.]

Shortage of Drugs in the Country

*231. SHRI V. NARAYANASAMY:
SHRI KRISHAN LAL
SHARMA:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that there is shortage of vital and life saving drugs all over the country;

(b) if so, the details thereof and the reasons therefor;

(c) whether Government propose to evolve a policy to ensure the availability of these drugs to the needy at all times and at affordable price;

(d) if so, the details thereof and if not, the reasons therefor;

(e) whether Government propose to import any life saving drugs; if so, the details thereof; and

(f) whether failure of Government in announcing the new Drug Policy is one of the reasons for shortage of drugs; if so, when Government propose to announce the same?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS